

- (h) Broiler chick production Sub-station.
- (i) Refresher training course of fish farmers and officials.

2. *Industries & Mines :*

- (a) Detailed exploration and proving of Berjan Coal.
- (b) Setting up of 50 TPD Mini Cement Plant Wazeho.

3. *Sericulture :*

Ambar Charka Unit.

4. *Transport & Communcation :*

- (a) Yishi-Zephu Moilen-Molha Road.
- (b) Pungro-Moya-Nimi Road.
- (c) Laika-Chemukdima Road.

5. *Railways :*

- (a) Amgur-Tuli.
- (b) Survey of New Railway Line from Dimapur to Chemukdima.

6. *Completed Scheme :*

1. Agricultural & Allied Programme—Regional Hill Cattle Breeding Farm.

2. Water & Power Development Investigation of Micro-Hydel in two sites.

3. Sericulture—(a) Survey and Test Rearing of Oak Tasar.

(b) Production oriented integrated pilot extention centre.

**Lifebuoy Soap**

2409. SHRI SUBODH SEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact the Government do not know whether Lifebuoy soap produced by Hindustan Lever, a subsidiary of Uni-Lever, U.K. is a Laundry soap or a toilet soap;

(b) if so, the reasons for this want of knowledge ;

(c) whether his attention has been invited to the surreptitious reduction in weight of Lifebuoy by Hindustan Lever from time to time, if so, the action taken thereon;

(d) whether his attention has been invited to the surreptitious reduction in T.F.M. content of Lifebuoy by Hindustan Lever from time to time ; if so, the action taken thereon;

(e) whether Hindustan Lever has claimed 20 per cent or more of moisture for purposes of calculation of the net weight of lifebuoy ; and

(f) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b) : Both for statistical purposes, as well as for payment of excise duty, Lifebuoy is treated as toilet soap.

(c) and (d). Under the provisions of the Standards of Weights & Measures (Package Commodities) Rules, 1977 a manufacturer has the option to manufacture toilet soap cakes weighing 25g, 50g, 75g, 85g, 100g, 120g, 150g, and thereafter in multiples of 50g. Presently, Lifebuoy is sold as a cake of 150 grmas (when packed).

The ISI Certification Marks Scheme is voluntary. M/s. Hindustan Lever Ltd., does not subscribe to the Scheme. Hence, the Total Fatty

Matter (TFM) content of Lifebuoy has not been analysed in relation to this Scheme. Presently there is no requirement to maintain minimum TFM content.

(e) and (f). The tolerances on the declared net weight of packaged commodities, including soaps, are governed by the Standards of Weight and Measures (Package Commodities) Rules. Soap is a commodity which undergoes significant variations in weight due to environmental conditions; hence the net weight is to be qualified by the expression "when packed". No punitive action is to be taken against the retail dealer/wholesale dealer if the deficiency in weight is due to environmental conditions. The tolerances permitted on net weight of soaps are provided in the rules; no claim is required to be made by the manufacturer in this regard.

### **Manufacture of Electric Typewriters**

2410. SHRI S.M. KRISHNA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Remington Rand has secured a licence to make 15,000 electric typewriters a year over the head of Hindustan Teleprinters despite the protests from the Ministry of Commerce and Bureau of Public Enterprises; and

(b) if so, the reasons therefor and whether the Hindustan Teleprinters is not geared to undertake the manufacture of such Typewriters ?

THE MINISTER OF STATE-  
IN THE MINISTRY OF INDUS-  
TRY (SHRI CHARANANJIT  
CHANANA) : (a) and (b). Though  
M/s. Hindustan Teleprinters Limited  
are licensed to manufacture  
4,000 electric typewriters per annum  
presently there is no production of  
this item in the country as they had  
suspended production and wanted

to manufacture a better quality  
product for an enhanced capacity of  
10,000 numbers per annum initially.  
Considering that electric typewriter  
is an improvement over conventional  
typewriter and that there was a need  
to create capacity for production of  
these typewriters, it was decided  
that a capacity of 15,000 numbers per  
annum each should be allowed to  
M/s. Remington Rand of India.  
Limited and Hindustan Teleprinters  
Limited. Letters of Intent as also  
approval to their foreign collabo-  
ration proposals have accordingly  
been issued to both.

### **Disposal of obsolete Centurian Tanks**

2411. SHRI D. S. A. SIVAPRA-  
KASAM: Will the Minister of  
DEFENCE be pleased to state:

(a) how many centurian tanks  
are kept obsolete on this date;

(b) whether Government have  
taken any steps to dispose of them;  
and

(c) the conditions prescribed  
for disposing of the tanks?

THE MINISTER OF STATE IN  
THE MINISTRY OF DEFENCE  
(SHRI SHIVRAJ V. PATIL): (a)  
to (c). Centurian tanks as they  
become obsolete have to be phased  
out. Such tanks are presently being  
held in stock pending a final decision  
of alternative uses. The question of  
their disposal does not arise at present.  
It will not be in public interest to  
disclose their number.

### **Denial of legal rights to Rail- waymen under Industrial disputes act**

2412. SRI A.K. ROY : Will  
the Minister of LABOUR be pleased  
to state :

(a) whether the attention of  
Ministry has been drawn to the